

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

**Dated Guwahati, the 25<sup>th</sup> March, 2019**

**No. HC.V-56/2018/244 /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(1-A) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Madhu Nath Sarma, Deputy Registrar**, temporarily and until further orders, as **Joint Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 16900/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Shishir Kr. Das, Joint Registrar, promoted to the post of Registrar (Establishment).

By order,

*sdr*  
**REGISTRAR GENERAL**

**Memo No. HC.V-56/2018/244 /Estt. # Dated 25.3.2019**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. Sri Madhu Nath Sarma, Deputy Registrar, Gauhati High Court, Guwahati.
11. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officer No. I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File.

*S. H. Nath*  
**REGISTRAR GENERAL**

25-03-19  
25/3/19

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> March, 2019

**No. HC.V- 56/2018/245/Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(2) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Smt. Kalyani Pathak, Assistant Registrar**, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 15700/- per month plus other allowances as admissible under the Rules with effect from the date of her joining, vice Sri Madhu Nath Sarma, Deputy Registrar, promoted to the post of Joint Registrar.

By order,

sd/-

**REGISTRAR GENERAL**

**Memo No. HC.V-56/2018/245/Estt. # Dated 25.3.2019**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
11. Smt. Kalyani Pathak, Assistant Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
16. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The F&AO, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officer No. I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File.

  
**REGISTRAR GENERAL**

25-03-19  
ASJ  
23/3/19

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> March, 2019

No. HC.V-56/2018/2161/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(3) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Sri Bipul Baishya, Administrative Officer (Judicial)**, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Smt. Kalyani Pathak, Assistant Registrar, promoted to the post of Deputy Registrar.

By order,

sd/-

**REGISTRAR GENERAL**

Memo No. HC.V-56/2018/2161/Estt. # Dated 25.3.2019

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
11. The Dy. Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
14. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
15. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
16. The F&AO, Gauhati High Court, Guwahati.
17. Sri Bipul Baishya, AOJ, Gauhati High Court, Guwahati.
18. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Officer No. I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File.

**REGISTRAR GENERAL**

25-03-19  
sd/-  
25/3/19

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> March, 2019

**No. HC.V-56/2018/২৭৭ /Estt. ##** In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint **Smt. Hasna Ara Begum, Senior Judicial Assistant**, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-87000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date of her joining vice Sri Bipul Baishya, Administrative Officers (Judicial), promoted to the post of Assistant Registrar.

By order,

*sd/-*  
**REGISTRAR GENERAL**

**Memo No. HC.V-56/2018/২৭৭ /Estt. # Dated 25.3.2019**

**Copy to :-**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Assistant Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
13. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The F&AO, Gauhati High Court, Guwahati.
16. The AOJ \_\_\_\_\_, Gauhati High Court, Guwahati.
17. The Court Officer No. I & II, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. Smt. Hasna Ara Begum, SJA, Gauhati High Court, Guwahati.
20. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
21. The Order/Personal File .

**REGISTRAR GENERAL**

*sd/-*  
25-03-19  
25/3/19